

AMBARNATH ORDNANCE FACTORY

*499. **Sardar A. S. Saigal:** (a) Will the Minister of Defence be pleased to state whether it is a fact that about three thousand ordnance employees of Ambarnath Ordnance Factory and Machine Tools and Prototype Factory were on strike during the second week of November, 1953?

(b) What was the cause of the strike?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Early on the 8th November the majority of the industrial employees of Ordnance Factory Ambarnath resorted to a sit-down strike which continued throughout the day. Approximately 10 per cent. continued with their normal duties. The strike spread to the Machine Tool Prototype Factory, Ambarnath later on the same day and to the Technical Development Establishment on the next day. The sit-down strike continued on the 9th of November and as the situation showed no improvement, a lock-out was declared from the 10th of November.

(b) The lock-out was lifted on an undertaking given on behalf of the Federation of Defence Employees.

(i) that the employees were anxious to come to the factory and work;

(ii) that they agreed to abide by all the rules and regulations of the factory; and

(iii) that the Federation and the Union promised that they would use all the influence they possess to see that in future there will be no unauthorised stoppages and interruptions in the normal work.

On these assurances being given it was agreed that Shri R. M. Chatterjee would be given earned leave so that he might represent regarding his transfer to the higher authorities. The lock-out was then lifted.

TAX CLAIM AGAINST DELHI ELECTRIC SUPPLY AND TRACTION COMPANY

*500. **Shri Bansal:** Will the Minister of Finance be pleased to state:

(a) the decision of the London Court of Appeal on the action by the Government of India concerning a tax claim against the Delhi Electric Supply and Traction Company; and

(b) the amount of tax involved?

The Minister of Finance (Shri C. D. Deshmukh): (a) The decision is that the appeal is rejected with costs.

(b) It is Rs. 16,21,966.

GARHWAL REGIMENT IN KOREA

246. **Shrimati Kamalendu Mati Shah:** Will the Minister of Defence be pleased to state:

(a) whether any Garhwal Regiment has been sent to Korea on the Custodian Force; and

(b) the number and rank of the commissioned and non-commissioned officers in the Custodian Force?

The Minister of Defence Organisation (Shri Tyagi): (a) Yes; 3 Garhwal Rifles.

(b) The strength of the Custodian Force in Korea is as follows:—

(i) Officers	..	168
(ii) JCOs	..	196
(iii) NCOs	..	825
(iv) ORs	..	4696
TOTAL	..	<u>5885@</u>

@ Includes 66 Base Accounts personnel.

I.C.S. AND I.A.S. OFFICERS

247. **Shri V. P. Nayar:** (a) Will the Minister of Home Affairs be pleased to state whether the Government of India are maintaining an All-India Seniority List of I.C.S. and I.A.S. officers?

(b) Do Government also maintain a seniority list of the Secretaries, Deputy Secretaries, Under Secretaries and Assistant Secretaries?